

ORDERS OF THE TRIBUNAL

NOTES OF THE REGISTRY

Dr. 21. 3. 03

Copy of order
handed over to
counsel for both
sides.

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Dr. 21. 3. 03

may kindly be perused.

For Hearing.

(part-heard)

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21/3

Bench

Dr. 25. 3. 03

Copy of order
handed over to
counsel for concurred
parties.

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21/4ORDER DATED 03-03-2003.

Heard in part.

Learned Counsel for the Applicant states that Departmental Examination is expected to be held in May, 2003 of this year. Mr. A. K. Bose, learned Senior Standing Counsel for the Union of India, appearing for the Respondents, is directed to obtain instruction in this regard before the next date i.e.

25-3-2003.

Hand over copies of this order to learned counsel for both sides, enabling them to obtain instruction.
Adjd. to 25-3-2003.

✓ Vice-Chairman SPB

✓ Member (Judicial)

Order dt. 25.03.2003

Heard Mr. P. R. J. Dash, learned counsel appearing ~~the~~ for the Applicants and Mr. A. K. Bose, learned Sr. Standing Counsel appearing for the Respondents. The Applicants (some staff of A. G. Orissa, Bhubaneswar) in this Original Application have prayed before this Tribunal to direct the Respondents to conduct the Departmental Examination. Today, with the instruction from the Respondents, the learned Sr. Standing Counsel intimates this Bench, that the Respondents are going to conduct the Departmental examination during the month of May, 2003. Since the Departmental examination is going to be held during the month of May, 2003, there remains nothing to be adjudicated in this Original Application, which is accordingly disposed of.

✓ Sent copy to parties.

✓ Vice-Chairman 25/3

✓ Member (Judicial)